Oral Answers COST OF RAJENDRA PUL

*789. SHRI ABID ALI: Will the. Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that extra amount is charged with passenger fare and freight charges in connection with the cost of Rajendra Pul;
- (b) if so, what amount has approximately been realised on this account so far; and
- (c) what amount was spent for the construction of the bridge?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No extra charge is levied on passenger and goods traffic passing over Rajendra Pul in connection with the cost of construction of the bridge. The dis--tance for charge over it is, however, inflated.

- (b) As no separate statistics of traffic passing over the bridge are maintained and fares and freight charges are levied on continuous mileage, an estimate of the additional earnings realised on account of the levy of charges on inflated distance cannot be furnished.
- (c)14-32 crores, including the cost of transhipment yard at Barauni.

SHRI ABID ALI: The additional charge was levied because of the amount spent on the construction of 'the bridge. Government may be having an eye on the amount which is being realised and after the cost is realised, Government might consider the question of relieving the passengers of the additional charge.

SHRI RAM SUBHAG SINGH: This is a suggestion, Sir, which will certainly receive our attention but this is the practice on some bridges that have been constructed on the Railways, including ferries. Wherever ferries are in operation, they charge

much more but I do not .lustily this by pointing out the case of femes.

*790. [The questioner (Shri N. Patra) was absent. For ansiver. vide cols. 5151-5152 infra.J

IRANCHI HEAVY ENGINEERING PROJECT

- *688. SHRI RAM SINGH: Will the Minister of Industry and Supply be pleased to state:
- (a) whether Government's attention has been drawn to the reported statement made by Shri S. A. Dange, to the effect that foreign interests working in collusion with some bureaucrats were behind the attentats to-' sabotage the Ranchi Heavy Engineering Project;
- (b) whether Government propose to have the matter investigated thoroughly; and
- (c) if so, when the investigation is likely to start?

THE MINISTER OF HEAVY EN-GINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) Yes, Sir.

- (b) and (c) Government are already seized of the matter.
- SHRI C. D. PANDE: Without asso-dating myself with the ideological complaint made by Mr. Dange, may I know from the Minister whether, in respect of this project which is very important for the country, his attention has been drawn to the very slow progress achieved in the last eight or nine years? In fact, there has been no progress in this plant. Will he kindly see that real progress is made as soon as possible?

SHRI T. N. SINGH; I think there has been good progress in recent years and it will be wrong to say that no > progress has been made all these years.

fTransferred from the 18th December, 1964.

SHRI C. D. PANDE: Speed.

SHRI T. N. SINGH: It is a highly complicated project. There is m other unit of this magnitude in th J whole of Alia. It is a huge complex consisting of forge foundry, heavy machine building plant, heavy machine tool plant, coal mining equipment. AU these things taken together in one project is not very common, is rather a rare phenomenon.

SHRI C. D. PANDE: May I know whether the hon. Minister will take steps to do away with the impression in the mind of our Russian minds created by the pernicious theory propagated by Mr. Dange . . .

SHRI T. N. SINGH: I do not know what that theory is.

SHRI C. D. PANDE; That the foreigners are impeding progress.

SHRI T. N. SINGH: I personally fe<?l that on this question we need not £0 into all these things.

SHRI ABID ALI: Is it not a fact that the installed capacity of the machineiy there is more and that half of it even wil] not be utilised for some years to conn'?

SHRI T. N. SINGH: I would say, Sir, that this is absolutely incorrect because the installed capacity is for the manufacture of 80,000 tons af machinery at Ranchi while we want two million tons per year in the next Five Year Plan. At this rate, we would be meeting only half of the demand.

SHRI LOKANATH MISRA: The Minister said that he was seized of the matter. May I know whether hie is seized of the statement, of Mr. Dange or whether he is seized of the matter of foreign collusion? What is he seized of?

SHRI T. N. SINGH; I am seized of the statement made by Shri Dange.

SHRI D. L. SEN GUPTA: I would like to point out that the question No. 688 had three parts but parts (b) and (c) have not been answered. Part

(b) asks whether Government prooose have the matter investigated to thoroughly and there has been noanswer to it yet. Part (c) asks if so, when the investigation is likely to start and there has been no answer to it While the supplementaries are also. being put, parts (b) and (c) of the question remain unanswered. May I know whether any investiga tion has so far been made on thissabotage and if so when that made, by whom it was made; if not, whether the Government wants to in vestigate and if so, when that investi gation is to be started⁷

SHRIT. N. SINGH: Parts (b) and (c) have already been answered when I said, "the Government is seized of the matter. In such matters an answer may create certain misgivings or mis understandings. If I were to say that such and such a thing is being done or not being done, then it will be thought that there is something really happening; if I say I do not disclose, then also it will be thought that something is wrong. So the best thing in such cases is the answer that I have

given.

SHRI A. D. MANI: The manner in which the Minister is answering this question gives room for suspicion that he himself believes that their is some substance in Mr. Dange's allegation. This is a matter which impairs the dignity of the civil service. Would he be able to say definitely that he is satisfied that the bureaucrats are not involved in this matter?

SHRI T. N. SINGH: It is exactly to meet the point raised by Mr. Mani that I replied like that earlier. شبی عبدالغنی: اون اے پواندت اور اے پواندت ایک اور اصاف کیا گیا که آیا کوئی انکوائری کی گئی ، تو کس نے کی اور اس کا کیا ریولت موا ، تو کیا ان کو اس بات کا اختیار ہے گیا جیسا را چاہیں ریسا جواب دیں ۔ یا ان کو اس پواند ت پر جواب دین چاہئے اس هاوس میں ۔ اس پر میں ہیں روندگ چاہنا ہوں ۔

ं[श्री अब्बुल सनी : आन ए प्वाइन्ट आफ आईर । जब वजीर साहिब से एक सवाल साफ़ किया गया कि आया कोई इन्क्वायरी की गई, तो किस ने की और उसका क्या रीज़िल्ट हुआ, तो क्या उनको इन बान का अब्हियार है कि जैसा वह चाहुँ वैसा जवाब दें या उनको इस प्वाइन्ट पर जवाब देना चाहिये इस हाऊल में । इस पर मैं आपकी रूलिंग चाहता हुं।]

श्री सभापति: मेरे ख़बॉल में तो जवाब दिया है। मसलहत झामेज बात जरूर है, लेकिन जवाब है।

श्री ए० बी० वाजपेयी: श्रीमान्, रांची के इस कारखाने में तीन बार श्राग लग चुकी है जिस से लाखों रुपयों का नुक्सान हुआ है। जिस्टिस मुकर्जी ने अपनी जांच रिपार्ट में इस बात की ओर संकेत किया है कि इन अन्निकाडों के पीछे तोड़कोड़ करने वालों का हाथ है। क्या मंत्री महोदय ने इस बात का पता लगाने का प्रयक्त किया कि ये तोड़कोड़ करने वाले कौन हैं श्रीर क्या श्री डांगे से पूछा गया कि उनके वक्तव्य में किन लोगों की श्रोर संकेत है?

† [] Hindi transliteration,

श्री टी॰ एन॰ सिंह: जहां तक कि जिस्टस मुक्जी की रिपोर्ट का सम्बन्ध है उन्होंने कहा है कि तोड़फोड़ इसमें हो सकता है श्रीर उन्होंने जो कारण श्रपने मेन में समझ। है वह यह है कि वहां लेडर रिलेशम श्रच्छे नहीं हैं श्रीर उसकी तरफ उनका सकत है। जहां तक, श्री, डांगे से पूछने का सम्बन्ध है, यह ग़जती मुझसे जरूर हुई कि मैंने उनसे पूछा नहीं।

Shri AKBAR AU KHAN: i fact that apart from the difficulties of labour there is no homogeneity or co-ordination of work in the manage-men itself?

SHRI T. N. SINGH: i think I would not accept that statement. I would ask the hon. Member to visit the place himself and he will see that things are really quite tidy.

SHRI ARJUN ARORA: May i know en work on this project was begun, what was the time when it was expected to be completed, whether its development was planned in several phases and whether the progress ha.s been satisfactory?

SHRI T. N. SINGH: As I stated, it is difficult for me to tell the exact dale. But II was some time towards the end of the Second Plan that the proposal was taken in hand. When we start a project two to three years will have to be spent on preliminary work connected with it. That takes a lot of time. Actually construction work was started in the Third Plan. Considering the huge and complex nature of the project I do not think there has been very great delay about U.

INDUSTRIAL ESTATE AT BADLI

"791. SHRI V. M. CHORDIA: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to the answer given to Starred Question No. 44 in the Rajya Sabha *6ri* the 12th Febru-1964 and state:

- (a) whether the development **ol** the **plots** on which Government do not propose fo put up sheds at the Hadli Industrial Estate has since been completed;
- (b) if so, when Government propose to invite applications for their allotment;
- (c) whether it is correct that Government propose to sell the plots to small-scale industries as was done in Ihe case of Okhla Industrial Estate; and
- (d) if so, what are the details of the proposal?

THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN **THK** MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) No, Sir.

- (b) Applications for allotment of the plots will be invited by the Deiru Administration as soon as the development of the plots is complete.
 - tc) Wo decision has yet been taker.. W)
 Does not atise.

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या श्रीमान् यह बतलाने की कृपा करेंगे कि लगभग दो वर्षों में उस क्षेत्र को सरकार ने अपने कल्जे में विकास के नाम पर कर रखा है, लेकिन अभी तक उसका विकास नहीं हुआ है, तो कब तक उसका विकास करने की स्कीम है?

श्री टी॰ एन॰ सिंह: जहां तक इसके विकास का सवाल है, उसके प्लाट्स का हेवलपमेंट हो रहा है। यह काम जरा बड़ा कठिन है। मैं इस बात को स्पष्ट कह दूं कि करल एरियाज में इंडस्ट्रीज चलाने का जो भेरा अनुभव है प्लानिंग कमिणन का और यहां श्रा कर भी, वह यह है कि यह बड़ा कठिन काम है और मैं चाहुंगा कि इस काम को माननीय सदस्य जरा साहनुभूतिपूर्वक देखें क्योंकि इसमें वाफी दिक्कतें हैं। यह एक नेये किस्म का काम है, इस बास्ते में चाहुंगा कि इस पर कुछ सहानुभूति पूर्वक विचार किया जाय।

श्री विमलकुमार मञ्जालालजी चौरिड़िया: प्रश्न यह है कि लोग यह चाहते हैं कि हम वहां पर उद्योग चलायें और ग्रापने उस जमीन को अपने कब्बे में कर के रख लिया है और यह कहते हैं कि हम उसका विकास करेंगे और फिर बाद में उसको लोगों को देंगे, इस तरह जब वहां प्लाट्स लेने वाले तैयार, इंडस्ट्रीज डालने वाले तैयार, इरल क्षेत्रों के लोग प्रार्थना पत्र देने को तैयार, फिर भी उसका विकास करने में ग्राप पीछे क्यों हो रहे हैं?

श्री टी० एन० सिंह: ७ लोगों को तो दिये जा चुके हैं और बाकी प्लाट्स ठीक हो रहे हैं।

श्री विमलकुमार मन्नालालजी चौरड़िया: वे सारी बातें मुझे मालूम हैं । जो मैंने पूछा उसका उत्तर दीजिये:

श्री टी॰ एन॰ सिंह : उसके बारे में देख लिया जायगा श्रीर मेरा स्थाल है कि जल्दी इन्तजाम हो जायगा ।

श्री विमलकुमार मन्नालाल की चौरहिया:

जल्दी इन्तजाम हो जायेगा, तो क्या आपने
इसके लिये कोई फ़ेंग्ड प्रोग्राम बनाया है या
केवल उसको अपने कब्जे में ही कर के रख
छोड़ा है? तीसरा प्रश्न ग्रीर यह पूछ लूं कि
जब ये प्लाट्स दिये जायेगे, तो उसमें आप
करल एरिया के लोगों को प्राथमिकता देंगे
अथवा नहीं?

श्री टी॰ एन॰ सिंह: देखिये रूपल एरिया में बहुत से व्यवसायी मिलने में दिक्कत होती है। श्रगर कोई मिलना भी है तो उनके पास पूंजी कितनी हैं, उसके पास स्किल क्या है. इसकी बड़ी दिक्कतें हैं। इसिल वे इसमें अगर हम जल्दी करेंगे तो यह हो सकता है कि बहुत से बाहर के नगरों के उद्योगपित वहां कब्जा कर लें और इसी वास्तें मैंने कहा कि यह एक्सपेरिमंट बड़ा मुक्किल है और इस पर सहानुनूतिपूर्वक विचार किया जायगा तो ज्यादा श्रम्छा होगा। भी गिरिराज किशोर कपूर: क्या मंत्री महोदय यह बतलाने की कुपा करेंगे कि रूरल एरिया के प्रतिनिधियों की कितनी अप्लीकेशंस आई और उसमें कितने को जमीन एलाट की गई?

श्री टी० एन० सिंह: यही तो मैंन यर्ज करने की कीशिया की कि हम देना उन्हीं की चाहते हैं, लेकिन अभी होता यह है कि ये जो ७ प्लाट दिये गये उनमें सिर्फ एक रूरल एरिया का श्रादमी मिला और छ: बाहर के आये। तो शब से भारी दिक्कत इसी की होती है और इसके लिये हम कोशिया कर रहे हैं कि रूरल एरिया के लोगों को दें। मैं हाउस को यह विश्वास दिलाना चाहता हूं कि इसमें बहुत मुस्तैदी से जो कुछ हो सकता है वह करने की कोशिया की जायगी और की जा रही है। लेकिन इसमें दिक्कतें हैं और उनको समझने की जरूरत है।

श्री विमलकुमार मन्नालाल चौर डिया:
क्या श्रीमान् यह बतलाने की कृपा करेंगे कि
यह जो सात साठ प्लाट दिये गये हैं, इनके लिये
भी काफी रूरल एरिया के लोगों ने प्रार्थना
पत्न दिये थे, मगर चूंकि वे प्रधिकारियों का
तुष्टिकरण नहीं कर सके, इस लिये उनको न
करके नगर के लोगों को वे प्लाट दिये गये,
तो क्या इसको वेरिफाई करने की कोशिश
करेंगे?

श्री टी० एन० सिहः इस आक्षेप की मुझे जानकारी नहीं है, लेकिन इसको देखने की कोशिश करूंगा।

*792. [The questioners (Shri Niren Ghosh, Shri Af. Basavapunnatah ana Shri P. Ramamurti) were absent. For answer, vide col. 5152 infra.]

*793. [The questioner (Shrj P. K. Kutnaran) was absent. For answer, vide col. 5153 infra.]

*794. [The questioner (Shri P. Abraham) was absent. For answer, vide cols. 5153-5154 infra.]

*795. [The *questioner* (Shri P. L. *Kureel* Urf Talib) *was* absent. For answer, vide *cols*_5154-5155 infra.]

MR. CHAIRMAN: Next question.

SHRI T. V. ANANDAN: 796. Sir, there is a printer's devil in the question. It should be Rajapalayam instead of Rayapalayam.

SMUGGLING OF RAILWAY PROPERTY

•796. SHRI T. V. ANANDAN: WUI the Minister of RAILWAYS be pleased to state:

- (a) whether has attention has been drawn to a news item published in Madras Mail dated the 10th December, 1964 to the effect that railway property worth about Rs. 25,000 smuggled out as scrap in two wagons has been seized at Rajapalayam railway station on the Southern Railway; and
- (b) if so, what are the details thereof and what preventive measures have been taken to stop such smuggling in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH); (a) Yes, Sir.

(b) A statement showing the details and preventive measures existing on the Railways is laid on the table o* the Sabha.

STATEMENT

A number of wagons and carriages were auctioned by the Asstt. Controller of Stores, Southern Railway, Ashokapuram (Mysore) to M/s Karthikeya_n & Co., recently. According to the auction catalogue and the conditions stipulated for such auction by the Stores Department of the Railway, the firm was permitted to take